



PARLIAMENT OF INDIA
RAJYA SABHA

STATISTICAL INFORMATION RELATING TO QUESTIONS

237th
Session

26th November to 23rd December, 2015



RAJYA SABHA SECRETARIAT
NEW DELHI

Hindi version of this Publication is also available



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PREFACE

This Pamphlet contains statistical information relating to notices of Questions received during the Two Hundred and Thirty-Seventh Session of the Rajya Sabha and disposal thereof. There are eleven statements containing various kinds of information which have been compiled from statistics relating to Questions dealt with during the Session. Statement-X contains some figures showing, at a glance, certain important features pertaining to Questions.

NEW DELHI;
21 January, 2016
Magha 1, 1937 (Saka)

SHUMSHER K. SHERIFF,
Secretary-General

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STATEMENT-I

*Statement showing the notices of Starred and Unstarred
Questions received, Group-wise*

GROUP-I

Coal; Drinking Water and Sanitation; Environment, Forests and Climate Change; New and Renewable Energy; Panchayati Raj; Planning; Power; Road Transport and Highways; Rural Development; Shipping; Water Resources, River Development and Ganga Rejuvenation. 1789

GROUP-II

Ayurveda, Yoga & Naturopathy, Unani, Siddha and Homoeopathy (AYUSH); Civil Aviation; Corporate Affairs; Defence; Finance; Health and Family Welfare; Information and Broadcasting; Minority Affairs. 1885

GROUP-III

Commerce and Industry; Culture; Home Affairs; Labour and Employment; Mines; Petroleum and Natural Gas; Steel; Tourism; Tribal Affairs; Youth Affairs and Sports. 1835

GROUP-IV

Prime Minister; Atomic Energy; Development of North Eastern Region; Earth Sciences; External Affairs; Heavy Industries and Public Enterprises; Housing and Urban Poverty Alleviation; Human Resource Development; Micro, Small and Medium Enterprises; Overseas Indian Affairs; Parliamentary Affairs; Personnel, Public Grievances and Pensions; Science and Technology; Skill Development and Entrepreneurship; Social Justice and Empowerment; Space; Statistics and Programme Implementation; Urban Development; Women and Child Development. 1573

GROUP-V

Agriculture and Farmers' Welfare; Chemicals and Fertilizers; Communications and Information Technology; Consumer Affairs, Food and Public Distribution; Food Processing Industries; Law and Justice; Railways; Textiles. 1525

TOTAL:

8607

STATEMENT-II

Statement showing the number of notices of Starred and Unstarred Questions received, sitting-wise

Sl. No.	Date of Sitting	Notices of Starred Questions received	Notices of Unstarred Questions received	Total Notices received	Notices received in Hindi
1	2	3	4	5	6
1.	26.11.2015		No Question Hour		
2.	27.11.2015		No Question Hour		
3.	30.11.2015	283	131	414	89
4.	01.12.2015	293	131	424	79
5.	02.12.2015	266	126	392	67
6.	03.12.2015	294	136	430	83
7.	04.12.2015	307	142	449	89
8.	07.12.2015	266	153	419	92
9.	08.12.2015	288	141	429	66
10.	09.12.2015	312	165	477	74
11.	10.12.2015	341	178	519	59
12.	11.12.2015	309	159	468	81
13.	14.12.2015	310	155	465	74
14.	15.12.2015	329	156	485	74
15.	16.12.2015	328	162	490	80
16.	17.12.2015	394	230	624	108
17.	18. 12.2015	403	206	609	110
18.	21. 12.2015	322	169	491	89
19.	22. 12.2015	368	179	547	82
20.	23. 12.2015	305	170	475	83
TOTAL:		5718	2889	8607	1479

STATEMENT-III

Abstract showing the disposal of notices of Starred and Unstarred Questions

Category of Questions	Notices received	Admitted	Admitted by clubbing	Notices declubbed	Disallowed	Lapsed	Returned	Withdrawn	Cancelled
Starred	5718	269	-	46	460	3118	2	1	-
Unstarred	2889	2879+	239++	15	255	1322	-	1	-
TOTAL:	8607	3148	239	61	715	4440	2	2	-

+ Includes 1671 notices of Starred Questions admitted as Unstarred Questions.

++ Includes 151 notices of Starred Questions admitted as Unstarred Questions by clubbing.

STATEMENT-IV

Abstract showing the number of notices(Starred and Unstarred) received in respect of each Ministry/Department and their disposal

(The figures shown in bracket indicate the number of Notices of Questions received in Hindi)

Sl. No.	Name of the Ministry/Department	Notices received	Admitted		Admitted by clubbing	Notices de-clubbed	Dis-allowed	Lapsed	Returned/Withdrawn/Cancelled	Starred Questions orally answered	No. of Supplementaries asked
			Starred	Unstarred							
1	2	3	4	5	6	7	8	9	10	11	12
1.	Prime Minister	25(3)	-	1(0)	-	-	10(1)	14(2)	-	-	-
2.	Agriculture and Farmers Welfare	397(65)	12(6)	114(15)	5(1)	8(1)	19(1)	239(41)	-	1	2
3.	Atomic Energy	43(3)	1(0)	12(0)	1(0)	-	13(1)	16(2)	-	1	4
4.	Ayurveda, Yoga & Naturopathy, Unani, Siddha and Homoeopathy (AYUSH)	61(12)	1(0)	28(5)	1(0)	2(1)	5(2)	24(4)	-	-	-
5.	Chemicals and Fertilizers	100(21)	-	25(6)	3(1)	-	3(1)	69(13)	-	-	-
6.	Civil Aviation	248(33)	4(0)	88(8)	5(1)	3(2)	16(1)	132(21)	-	-	-
7.	Coal	107(19)	6(0)	41(4)	5(2)	-	5(2)	50(11)	-	1	3
8.	Commerce and Industry	354(50)	7(0)	112(9)	10(2)	2(0)	26(5)	196(34)	1(0)	-	-
9.	Communications and Information Technology	234(44)	6(2)	84(22)	2(0)	2(0)	4(1)	134(18)	2(1)	1	3
10.	Consumer Affairs, Food and Public Distribution	238(63)	6(1)	80(17)	11(5)	8(2)	7(1)	126(37)	-	3	2

11.	Corporate Affairs	45(3)	3(0)	14(0)	-	1(0)	-	27(3)	-	-	-
12.	Culture	113(16)	4(0)	45(9)	1(1)	-	6(0)	57(6)	-	-	-
13.	Defence	255(59)	5(1)	77(23)	4(1)	2(2)	33(5)	133(26)	1(1)	-	-
14.	Development of North Eastern Region	31(4)	1(0)	9(1)	-	-	7(1)	14(2)	-	-	-
15.	Drinking Water and Sanitation	148(32)	3(1)	55(9)	5(3)	1(0)	8(3)	76(16)	-	-	-
16.	Earth Sciences	19(2)	-	5(0)	-	-	2(0)	12(2)	-	-	-
17.	Environment, Forests and Climate Change	366(52)	15(1)	127(23)	23(9)	2(1)	26(3)	173(15)	-	3	6
18.	External Affairs	218(30)	4(2)	49(4)	13(1)	-	57(15)	95(8)	-	-	-
19.	Finance	562(83)	20(2)	177(27)	14(4)	1(0)	26(2)	324(48)	-	-	-
20.	Food Processing Industries	37(2)	-	14(1)	1(0)	-	1(1)	21(0)	-	-	-
21.	Health and Family Welfare	547(86)	20(5)	196(32)	9(2)	2(2)	22(4)	298(41)	-	2	3
22.	Heavy Industries and Public Enterprises	45(2)	2(0)	7(0)	-	-	14(1)	22(1)	-	2	1
23.	Home Affairs	571(84)	19(0)	195(35)	11(8)	5(0)	59(14)	282(27)	-	-	-
24.	Housing and Urban Poverty Alleviation	75(9)	2(0)	26(3)	3(0)	-	15(2)	29(4)	-	-	-
25.	Human Resource Development	358(63)	10(2)	144(28)	17(1)	1(0)	21(2)	165(30)	-	1	3
26.	Information and Broadcasting	90(15)	3(1)	30(2)	-	1(1)	5(2)	51(9)	-	-	-
27.	Labour and Employment	231(43)	10(2)	82(10)	4(0)	1(0)	10(2)	124(29)	-	1	2

1	2	3	4	5	6	7	8	9	10	11	12
28.	Law and Justice	115(18)	1(0)	30(2)	1(0)	1(0)	15(4)	67(12)	-	-	-
29.	Micro, Small and Medium Enterprises	63(7)	2(0)	19(2)	2(0)	-	9(2)	31(3)	-	-	-
30.	Mines	46(12)	-	9(1)	-	-	2(2)	35(9)	-	-	-
31.	Minority Affairs	77(10)	4(1)	29(3)	1(0)	-	2(1)	41(5)	-	1	1
32.	New and Renewable Energy	134(15)	4(1)	49(2)	6(2)	-	10(4)	65(6)	-	2	4
33.	Overseas Indian Affairs	31(3)	3(0)	10(0)	1(0)	1(0)	7(0)	9(3)	-	-	-
34.	Panchayati Raj	55(9)	2(0)	15(3)	3(0)	-	1(0)	34(6)	-	-	-
35.	Parliamentary Affairs	15(2)	-	-	-	-	10(1)	5(1)	-	-	-
36.	Personnel, Public Grievances and Pensions	72(1)	3(0)	16(0)	-	-	12(0)	41(1)	-	-	-
37.	Petroleum and Natural Gas	171(30)	5(2)	63(14)	4(2)	-	5(2)	94(10)	-	-	-
38.	Planning	64(13)	2(1)	24(4)	6(1)	-	3(1)	29(6)	-	-	-
39.	Power	211(28)	6(1)	69(16)	14(8)	1(0)	19(0)	102(3)	-	1	5
40.	Railways	332(49)	18(4)	110(16)	7(0)	6(1)	16(0)	175(28)	-	2	1
41.	Road Transport and Highways	266(62)	11(3)	93(17)	11(4)	3(1)	41(10)	107(27)	-	1	2
42.	Rural Development	183(57)	4(4)	70(21)	11(6)	1(1)	20(7)	77(18)	-	1	5
43.	Science and Technology	43(9)	1(0)	15(4)	-	-	9(1)	18(4)	-	-	-
44.	Shipping	57(3)	2(0)	26(3)	1(0)	-	3(0)	25(0)	-	-	-
45.	Skill Development and Entrepreneurship	73(20)	3(0)	22(7)	2(0)	-	13(2)	33(11)	-	-	-

46.	Social Justice and Empowerment	117(32)	3(1)	28(9)	2(1)	2(1)	16(3)	66(17)	-	-	-
47.	Space	12(0)	-	5(0)	-	-	3(0)	4(0)	-	-	-
48.	Statistics and Programme Implementation	18(6)	-	5(2)	-	-	2(1)	11(3)	-	-	-
49.	Steel	41(9)	1(1)	14(1)	-	1(1)	2(0)	23(6)	-	-	-
50.	Textiles	72(18)	2(1)	23(6)	-	-	2(1)	45(10)	-	-	-
51.	Tourism	129(29)	6(1)	52(10)	5(0)	1(0)	4(3)	61(15)	-	1	1
52.	Tribal Affairs	79(10)	4(0)	22(4)	1(0)	1(0)	8(1)	43(5)	-	1	3
53.	Urban Development	168(28)	7(1)	69(11)	4(1)	-	20(2)	68(13)	-	-	-
54.	Water Resources, River Development and Ganga Rejuvenation	198(54)	5(2)	71(16)	8(6)	-	14(5)	100(25)	-	1	-
55.	Women and Child Development	147(26)	3(1)	38(9)	1(1)	1(0)	22(4)	82(11)	-	-	-
56.	Youth Affairs and Sports	100(21)	3(0)	46(9)	-	-	5(2)	46(10)	-	-	-
TOTAL:		8607(1479)	269(51)	2879(485)	239(74)	61(17)	715(132)	4440(718)	4(2)	27	51

STATEMENT-V

Statement showing the subjects on which considerable number of Questions were answered

Sl. No.	Name of Ministry/ Department	Subject	<u>No. of Questions Admitted</u>		No. of Supplementaries asked
			Starred	Unstarred	
1	2	3	4	5	6
1.	Agriculture and Farmers Welfare	Adverse impact of monsoon	4	20	-
		Agricultural production	1	14	-
		Suicide by farmers	2	13	-
2.	Commerce and Industry	FDI	1	12	-
		Import/export	3	24	-
3.	Communications and Information Technology	BSNL/MTNL services	1	10	-
		Call drops	-	14	-
		Telecom services	1	10	-
4.	Consumer Affairs, Food and Public Distribution	Price rise of pulses and other essential commodities	3	27	-
5.	Culture	Historical monuments	1	15	-
6.	Drinking Water and Sanitation	Drinking water issues	1	23	-
7.	Environment, Forests and Climate Change	Climate Change	2	19	-
		Forests	2	19	-
		Wildlife including tigers and elephants	4	10	-

6	8.	Finance	Loans from banks	1	12	-
			Taxation matters	2	14	-
	9.	Health and Family Welfare	Adulteration of food/medicines	2	12	-
			Diseases	1	13	-
	10.	Home Affairs	Communal violence	2	10	-
			Crime against women and children	2	17	-
			Terrorism	1	17	-
	11.	Human Resource Development	IITs	-	13	-
	12.	Labour and Employment	Child labour	1	12	-
	13.	Minority Affairs	Social welfare schemes for minorities	-	12	-
	14.	Railways	Rail projects	4	15	1
	15.	Road Transport and Highways	National Highways	7	46	-
	16.	Rural Development	Mahatma Gandhi National Rural Employment Guarantee Act	-	19	-
	17.	Tourism	Promotion of tourism	1	16	1
	18.	Water Resources, River Development and Ganga Rejuvenation	Ganga	2	13	-
	19.	Youth Affairs and Sports	Promotion of sports	-	18	-

STATEMENT-VI

Statements laid on the Table of the Rajya Sabha in reply to Starred Questions

Copies of 263 statements (both in English and Hindi), which were laid on the Table of the Rajya Sabha in reply to Starred Questions, were sent to the Rajya Sabha Notice Office and Lobby for being supplied to Members, half an hour before commencement of the Question Hour, in pursuance of the announcement made by the Chairman in the House on the 16th July, 1952. In addition to this, a copy each of the statements was also kept at the seats of Members concerned. Spare copies of the statements were placed at the counter in Lobby for use by other Members.

STATEMENT-VII

Abstract showing the disposal of SHORT NOTICE QUESTIONS

Subject	Name of the Member	Ministry/ Department	Disposal	No. of supplementaries asked
1. Right to get justice within stipulated period	Shri Mansukh L. Mandaviya	Law and Justice	Disallowed	-
2. Restructuring NAFED	Shri Mansukh L. Mandaviya	Agriculture and Farmers Welfare	Disallowed	-
3. Changes in emigration policy	Shri Gulam Rasool Balyawi	Overseas Indian Affairs	Disallowed	-
4. NEP consultations	Shri Husain Dalwai	Human Resource Development	Disallowed	-
5. New Education Policy	Shri Husain Dalwai	Human Resource Development	Disallowed	-
6. New Education Policy	Dr. K. Keshava Rao	Human Resource Development	Disallowed	-

Admitted: Nil Disallowed: 6 Lapsed: Nil

STATEMENT-VIII

*Statement showing the disposal of notices received for raising
HALF-AN- HOUR DISCUSSION on matters of public importance arising out
of answers to Questions*

Dy. No.	Subject	Name of the Member	Ministry/ Department	Disposal	No. of Members who took part in the discussion
1.	Suicide by farmers	Shri K. C. Tyagi	Agriculture and Farmers Welfare	Lapsed	-
2.	Website to track missing children	Shri Avinash Rai Khanna	Home Affairs	Disallowed	-
3.	Banning extreme right wing organisations	Shri K. C. Tyagi	Home Affairs	Lapsed	-
4.	Banning extreme right wing organisations	Shri Husain Dalwai	Home Affairs	Disallowed	-

Admitted: Nil Disallowed : 2 Lapsed: 2

STATEMENT-IX

Abstract of Statements made/laid by the Ministers correcting replies to Questions given in the Rajya Sabha

Sl. No.	Date	Statement made/laid by	No. of Question to which statement was made/laid	Date of answer to the Question	Subject of the Question
1.	04.12.2015	Shri Jagat Prakash Nadda, Minister of Health and Family Welfare	Unstarred Question 2547	18.02.2014	National Institute status for NEIGRIHMS, Shillong
2.	22.12.2015	Shri Prakash Javadekar, Minister of State(Independent Charge) of the Ministry of Environment, Forests and Climate Change	Unstarred Question 360	23.07.2015	Air Pollution from Particulate Matter
3.	22.12.2015	Shri Prakash Javadekar, Minister of State(Independent Charge) of the Ministry of Environment Forests and Climate Change	Unstarred Question 1942	06.08.2015	Respiratory Diseases due to Air Pollution.

STATEMENT-X

Some interesting features pertaining to Questions asked and answered in the Rajya Sabha

1.	The number of sittings during which the Question time was originally allotted.....	18
2.	The number of sittings during which the Question Hour was dispensed with.....	2 (on 30.11.2015 and 01.12.2015)
3.	The number of sittings which were adjourned without transacting any business.....	Nil
4.	The number of sittings during which Question time was allotted but no Questions were orally answered in the House.....	8
5.	The number of sittings cancelled.....	Nil
6.	The number of sittings extended without Question Hour (special sittings).....	Nil
7.	The number of notices of Questions (Starred and Unstarred) received in Hindi.....	1479
8.	The number of Members from whom notices were received.....	152
9.	The maximum number of times any Member's name appeared in the ballot of Starred Questions	8 (each of Shri P. Bhattacharya, Shri Anubhav Mohanty, Shri Neeraj Shekhar and Shri Ram Nath Thakur)
10.	The number of Starred Questions answered orally	27
11.	The number of Starred Questions on which Supplementaries were put.....	21
12.	The number of Supplementary Questions put.....	51
13.	The number of Questions to which written replies were laid on the Table of the Rajya Sabha.....	3121

14.	The maximum number of notices received from any one Member.....	254 (from Shri Mohd. Ali Khan)
15.	Maximum number of Questions, both Starred and Unstarred, admitted and listed against a Member.....	50 (Shri K. C. Tyagi)
16.	Minimum number of Questions, both Starred and Unstarred, admitted and listed against a Member.....	1 (each of Shri Joy Abraham, Shri Mani Shankar Aiyar and Chaudhary Munvvar Saleem)
17.	The maximum number of Supplementary Questions put by any one Member.....	4 (each by Shri Avinash Rai Khanna, Dr. K.P. Ramalingam and Shri Dilipbhai Pandya)
18.	The maximum number of Supplementaries asked by any one Member on any one day.....	2 (each by Shri Dilipbhai Pandya, Smt. Sasikala Pushpa, Shri K. N. Balagopal, Shri Majeed Memon, Shri Tapan Kumar Sen, Shri Bhupender Yadav, Shri Ravi Prakash Verma, and Dr. K.P. Ramalingam)
19.	The days on which there were less than 15 Questions in a Starred list.....	Nil
20.	The minimum number of Unstarred Questions put down in a day's list.....	160
21.	The maximum number of Questions on which Supplementary Questions were asked on any one day.....	7 (on 7 th December, 2015)
22.	The minimum number of Questions on which Supplementary Questions were asked on any one day.....	1 (each on 14 th and 23 rd December, 2015)
23.	The maximum number of notices received on any one day after the issue of Bulletin for commencement of the Session.....	1156 (on 16 th November, 2015)

24.	The maximum number of Questions orally answered on any one subject.....	2 (on Shortage of Pulses)
25.	The maximum number of supplementaries raised on any one Question.....	5 (each on SQs 76, 77 and 78)
26.	The maximum number of notices addressed to any one Minister by Members.....	571 (to Minister of Home Affairs)
27.	The maximum number of admitted Questions addressed to any one Minister.....	216 (to Minister of Health and Family Welfare)
28.	The maximum number of Questions orally answered by any one Minister.....	3 (by Minister of Consumer Affairs, Food and Public Distribution)
29.	The maximum number of Supplementary Questions answered by any one Minister	6 (Environment, Forests and Climate Change)
30.	Number of Questions answered by a Minister, other than by the Minister-in-charge.....	1 (SQ 78)
31.	Average number of Questions received per sitting.....	478.17
32.	Average number of Questions orally answered per sitting...	1.5
33.	Average number of Questions orally answered per sitting (only for those sittings when Questions were orally answered).....	2.7
34.	Average number of Supplementary Questions asked per sitting.....	2.83
35.	Average number of Supplementary Questions on each Question answered orally	1.89
36.	Average time taken on each Question orally answered.....	5.52 minutes
37.	Total number of Statements in reply to Questions sent to the Rajya Sabha Notice Office and Lobby half an hour before the Question Hour.....	263
38.	The largest number of Statements sent to the Rajya Sabha Notice Office with reference to Questions on any one day.	15 (each on 30 th November, 2 nd , 4 th , 7 th , 9 th , 11 th , 14 th , 15 th , 16 th , 18 th and 22 nd December, 2015)

39. The biggest statement laid on the Table of the Rajya Sabha with reference to a Question sent to Notice Office and Lobby..... 38 pages (for SQ 203 answered on 17th December, 2015)
40. Total number of statements made/laid by Ministers correcting replies given by them to Questions in the Rajya Sabha..... 3

STATEMENT-XI

Statement showing the Observations/Directions/Rulings made / given for smooth functioning of Question Hour in the Rajya Sabha

Sl. No.	Observations/ Directions/ Rulings made/given by Chairman/ Dy. Chairman	Date	Observations/Directions/Rulings made/ given
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Nil
